

Reduction of cost of Import Oils due to fall of prices in International Market

44. PROF. AJIT KUMAR MEHTA:
SHRI RAJESH KUMAR
SINGH:

Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) what is the extent of fall, if any, in the prices of the edible oils in the international market during the last 2 years;

(b) to what extent the cost of imported oils was reduced as a consequence thereof; and

(c) to what extent the price of the edible oils released through public distribution system and given to Vanaspati Industry was reduced consequent on the fall in its price in the international market and reduced cost on account of imports and its impact on prices of vanaspati in the country?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) and (b). The prices of different edible oils in different international markets have behaved differently during the last two years. However, generally they have maintained a declining trend. The cost of imported oils, however, has not correspondingly fallen, because of a variety of factors including the general strengthening of the dollar in relation to the rupee.

(c) The issue prices of imported edible oils for vanaspati and for the public distribution system are determined in the light of a number of factors, besides the price of oil in the international market. These prices were maintained at the same level since September, 1979 till February, 1982 when they were revised marginally upwards. A wide gap between open market prices and issue prices of imported oils involves the risk of

imported oils being diverted to undesirable trade channels.

Regularisation of Shakarpur, Laxmi Nagar Colonies, Delhi

45. SHRI VIJAY KUMAR YADAV:
SHRI RAMAVATAR SHASTRI:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether any instructions/directives/guidelines have been issued to DDA to take steps to regularise Shakarpur and Laxmi Nagar Colonies as their names have been included in the 612 unauthorised colonies to be regularised;

(b) if so, the full details;

(c) steps taken by DDA to carry out such instructions/directives/guidelines; and

(d) steps being taken to announce to the residents that development work is going to be undertaken and as per tenders invited in 1981, work of uplevelling the roads, brick laying and providing drains will be completed before the rainy season?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). The Government have issued instructions to the Lt. Governor, Delhi, that the work of regularisation and provision of minimum basic facilities in the unauthorised colonies in Delhi as identified by the DDA/MCD for the purpose may be taken up in terms of the Govt. order dated 16-2-77. The Shakarpur and Laxmi Nagar unauthorised colonies are included in the list of 612 unauthorised colonies identified by the MCD/DDA for purposes of regularisation and provision of minimum basic facilities.

(c) The DDA has reported that on 7-7-1982 its Technical Committee has recommended for the approval the

regularisation plan of these colonies and that the same will now be placed before the Authority.

(d) The development work will be undertaken after the plans are approved by the Authority.

Hike in Issue Price of Wheat

46. SHRI SUSHIL BHATTACHARYA;

SHRI CHITTA BASU:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the issue price of wheat is going to be fixed at Rs. 160 a quintal, an increase of Rs. 15 over the prevailing price;

(b) if so, what will be its impact on the issue price of wheat for Roller Flour Mills; and

(c) whether it will affect the consumers adversely?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) No revision of the existing issue prices of wheat for supplies from Central Pool for the Public Distribution System and the Roller Flour Mills has so far been made.

(b) and (c). Do not arise.

Cyclone in Orissa

47. SHRI K. LAKKAPPA:

PROF. MADHU DANDAVATE:

Will the Minister of AGRICULTURE be pleased to state:

(a) the extent of losses caused to people, cattle, wealth and crops by the recent cyclone in the coast of Orissa; and

(b) details of relief measures undertaken in the area to mitigate the sufferings of the people?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT

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AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) and (b). A statement is laid on the table of the House. (Placed in Library. See No. LT-4214/82).

Refixation of Commission under Public Distribution System

48. SHRI G. M. BANATWALLA:
SHRI EBRAHIM SULAIMAN
SAIT:

Will the Minister of CIVIL SUPPLIES be pleased to refer to the reply given to Unstarred Question No. 4635 on the 22nd March, 1982 regarding Committee on refixation of commission under public distribution system and state:

(a) whether any decision has been taken in the matter;

(b) if not, the reasons for delay; and

(c) the time by which a decision is likely to be taken in the matter?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) to (c). The Committee which was constituted by Delhi Administration to consider refixation of commission admissible to shopkeepers under Public Distribution System submitted its report on 1st March, 1982. The Delhi Administration, after consideration sent the report in April, 1982 to the Central Government and it is being examined.

Impact of rain in procurement of wheat

49. SHRI DAULAT RAM SARAN:
SHRI RASHEED MASOOD:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have made any assessment with regard to the damage to the crop on account of recent unseasonal rains and hail storms in the Northern States; and